

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/147/ (IB)/2017

NAME OF THE PETITIONER(S) : THREE SIXTEEN FILMS

NAME OF THE RESPONDENT(S) : NEW GENERATION MEDIA CORPORATION PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

01. I am for the Petitioner.

K.V. SASREK KUMAR

Akanagaraj

02. V. Nagarajam
(994011058)

PCS - For
Respondent by

V. Nagarajam

ORDER

Proxy representing counsel for petitioner present and prayed time for submissions since the counsel for the petitioner counsel could not appear before this Bench today. Counsel for the respondents present. Time enlarged at request finally for filing the affidavit and the bank statement as per Sec.9 (3) (b) & (c) of IB Code, 2016. Put up on 07.07.2017 at 10.30 A.M.

S. Vijayaraghavan.

(S.Vijayaraghavan)
Member (Technical)



(K. Anantha Padmanabha Swamy)
Member (Judicial)